

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4315
ANSWERED ON:20.04.2015
PARKING CHARGES AT AHMEDABAD AIRPORT
Chauhan Shri Devusinh Jesingbhai

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the parking fee for four hours is charged by the parking collection centers for parking a vehicle for half an hour at domestic and international terminals of Ahmedabad Airport and if so, the details thereof and the reasons therefor;
- (b) whether the Government has given permission for levying such exorbitant parking charges and if so, the details thereof;
- (c) whether Airport tax is levied in the tickets purchased by the passengers and whether the Government proposes to provide free parking facility to private vehicles for picking up and dropping off passengers and if so, the action taken/proposed to be taken in this regard;
- (d) whether the Government has received complaints with regard to parking facilities/charges at the said airport and if so, the details thereof along with the action taken by the Government in this regard; and
- (e) whether the tender rules for parking at this airport have been reviewed recently and if so, the details thereof?

Answer

Minister of CIVIL AVIATION (Shri Ashok Gajapathi Raju Pusapati)

- (a) : As per the policy of Airports Authority of India (AAI) relating to car parking charges, minimum rates are applicable for the first four hours or part thereof. Thereafter charges at double the rates are levied for parking upto eight hours. The charges are four times for parking beyond eight hours upto 24 hours and every 24 hours or part thereafter.
- (b) : The car parking rates are approved by the Commercial Advisory Board of AAI. Permission of the Government is not required for fixing of such non-aeronautical revenue like car parking charges.
- (c) : No, Madam. For picking up and dropping of passengers, the vehicles are allowed free of charge for 10 minutes on the approach/exit road for domestic terminal and 12 minutes for international terminal, .
- (d) : Such complaints, as and when received, are forwarded to AAI for redressal at their end.
- (e) : No, Madam. However, AAI has decided that all new tenders to be floated for Ahmedabad airport will be for a period of three years.